

**SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS
NOTARIES IN RESPECT OF THE STATE OF TELANGANA TO
BE HELD FROM 06.10.2018 AT HYDERABAD**

Date : 06th Oct 2018 (Saturday)
(Sr. No. 1-60)
Time : 9:00 A.M.

Date : 06th Oct 2018 (Saturday)
(Sr. No. 61-till last)
Time : 2:00 P.M.

Venue

**Income Tax Appellate Tribunal (ITAT)
Hyderabad Benches, Hyderabad
Room No, 502 & 505, 5th Floor, CGO Towers,
Kavadiguda, Secunderabad Telangana-500080**

BY SPEED POST

Sr.No. 1

F.No. N-11013/4670/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Gulla ramesh, **Advocate**
Sh. Odelu
H.No.6-2-170/6 Power House Colony
Godavarikhani, 505 209 Ramagundan Mandal of
Karimnagar Distt.Telgana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 2

F.No. N-11013/4671/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Srinivas Ramutenki, **Advocate**
Sh. Laxman
H.No.20-3-201 Vidyanagar, Godavarikhani
Ramagundam Mandal Karimnagar Distt.Telgana-
505209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 3

F.No. N-11013/4672/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Taheera Mateen, **Advocate**
Sh. Khajia Inayath Ullah
H.No.11-3-336/4/13 Srinivasa Nagar,
Secunderabad AP-500361

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 4

F.No. N-11013/4673/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Khaja Kaleemullah, **Advocate**
Sh. Lt.Khaja Mohd Sarwar
Flat No.403, United House Brindawan Colony,
Tolichowki Hyderabad Telangana-500008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 5

F.No. N-11013/4674/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Sheik Imam, **Advocate**
Sh. Lt.Sheik Adam Safee
H.No.8-3-229/A/11, Yadagiri Nagar
Yousufguda Check Post Hyderabad AP-500045

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 6

F.No. N-11013/4675/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.G.Chandra Shekar, **Advocate**
Sh. G.Yadaiah
3-2-42/1, Bagh Ammer, Kukatpally Hyderabad
R.R.Distt.Telangana-500072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 7

F.No. N-11013/4676/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Pitchuka Anand Kumar, **Advocate**
Sh. P Sambasiva Rao
H.No. 5-2-145 2nd Floor Tirumala Nagar Moula
ali, Hyderabad-500040

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 8

F.No. N-11013/4677/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Tene Rambabu, **Advocate**
Sh. Pushpasena
16-216/1 Satyanarayanapuram Yellandy
Khammam Telangana-507123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 9

F.No. N-11013/4678/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K.Mohan Kumar, **Advocate**
Sh. K.Krishna Moorthy
H.No.12-5-37/Flat No.105 Dasaiah Plaza
Goodshed Road Moosapet Hyderabad
Rangareddi Telangana-500018

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 10

F.No. N-11013/4679/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.T.Prabhakar, **Advocate**
Sh. Lakshminarayana
4-1-95, No.14, Basthi Yellandu Khammam
Telangana-507123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 11

F.No. N-11013/4680/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vavanam Chinambhai Ibrahim, **Advocate**
Sh. Abdul Rasheed
H.No.5-1-68, Kaviraj Nagar Near Court Building
Khammam Town & Distt. Telangana-507002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 12

F.No. N-11013/4681/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Thalla Sree Ramlilu, **Advocate**
Sh. Lt.T.Narayana
H.No.23-6/5, Haribowli Shalibanda Hyderabad
AP-500065

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 13

F.No. N-11013/4682/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Peddaboina Rama Narasimha Rao, **Advocate**
Sh. Krishnaiah
H.No.3-205, kallurur Village & Mandal
Khammam Distt.Telangana-507209

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 14

F.No. N-11013/4683/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Mohammad Abdula Rasheed, **Advocate**
Sh. Lt.Md. Jabbar
Plot No.37, Phase-I, Madhurangar Colony
Nizampet Village R.R.Distt.Telangana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 15

F.No. N-11013/4684/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Tata lalitha, **Advocate**
Sh. Nimmakayala Prasad
4-1-86 Kalyanamandapam Road Bhadrachalam
Khammam Telangana-507111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
**DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY**

BY SPEED POST

Sr.No. 16

F.No. N-11013/4685/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Nerellapalli Narmada, **Advocate**
Sh. Sankya Satyanarayana
8-1-51, Sai Surya Residency Masjid Centre
Bhadrachalam Khammam AP-507111

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 17

F.No. N-11013/4686/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Raikod Shiva Kumar, **Advocate**
Sh. Raikod Ramulu
1-1-519, F.No. 202, Gandhi Nagar, Hyderabad
Telangana-50080

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 18

F.No. N-11013/4687/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kompally Venkataiah, **Advocate**
Sh. Bhadraiah
H.No.2-2-78/1, Bestha Bazar Mahabubabad
Warangal Distt.Telangana-506101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 19

F.No. N-11013/4688/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Tirumala Aradhana, **Advocate**
Sh. Maruthi Chakravarthy Goud
Plot No.34, Shivapuri Enclave Vivekananda
Nagar Boduppall Ghatkesar Mandal Rangareddy
Telangana-500092

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 20

F.No. N-11013/4689/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Nallapu Srinivasa Rao, **Advocate**
Sh. Nallapu Pitchaiah
H.No.37-18/11 (Plot No.109) Defence Colony
Sainikpuri, Secunderabad Telangana-500094

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 21

F.No. N-11013/4690/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Sudigali Venkata Narasaiah, **Advocate**
Sh. Veeraiah
H.No.1-2-32/2, Old Bus Stand Near Old Old Bus
Stand Yellandu Khammam Telanagana-507123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 22

F.No. N-11013/4691/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.D.Satyanarayana, **Advocate**
Sh. D.Venkateshwarlu
H.No.21-7-796 Opp. High Court, 6 Gate City
College Road Hyderabad Telangana-500002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 23

F.No. N-11013/4692/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Badam Ramesh, **Advocate**
Sh. Ramalingam
H.No.2-2-88 Amar Nagar Peddapally
Karimnagar Telangana-505172

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 24

F.No. N-11013/4693/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Anumalla Krishna Hari, **Advocate**
Sh. Muthyam
H.No.1-1-248, Taka Street, Weekly Bazar, Jagital
Town, Distt.Jagital, Telanagana-505327

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 25

F.No. N-11013/4694/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Praveen Kumar Bejjarapu, **Advocate**
Sh. Bhoomaiah
H.No.9-47, Bheeramaram Village, Medipalli
Mandal, Distt.Jagital Telangana-505453

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 26

F.No. N-11013/4695/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.balaji, Advocate
Sh. ramji
10-190, 10 no basthi KHAMMAM
TELANGANA-507001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 27

F.No. N-11013/4696/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.D. ANIL RAJU, **Advocate**
Sh. D. SAYESWER RAO
H.No.7-2-65 Ferozguda Balanagar Mandal
RANGAREDDI TELANGANA-500011

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 28

F.No. N-11013/4697/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PULAGALA WILLIAM CAREY, Advocate
Sh. Lt.P PRAKASAM
H.No.11-5-151/1, Moghal Mehran Apartment
Red Hills HYDERABAD TELANGANA-500004

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 29

F.No. N-11013/4698/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.VAVANAM CHINAMBHAI IBRAHIM, Advocate
Sh. ABDUL RASHEED
House No. 5-1-68 KAVIRAJ NAGAR
KHAMMAM TELANGANA - 507 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.6.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 30

F.No. N-11013/4699/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PEDDABOINA RAMA NARASIMHA RAO, Advocate
Sh. KRISHNAIAH
3-205 KALLURU KHAMMAM TELANGANA -
507 209.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.6.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 31

F.No. N-11013/4700/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.S SUDHAKAR RAO, **Advocate**
Sh. LATE S RAMA RAO
PLOT NO.14 & 15 Parts H.NO.5-14-45/11/14-P
Indiranagar Phase II Moula Ali Housing Board
Hyderabad Rangareddi Distt. TELANGANA - 500
040.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 32

F.No. N-11013/4701/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Smt NERELLAPALLI NARMADA, Advocate
Sh. SANKA SATYANARAYANA
8-1-51. SAI SURYA RESIDENCY MASJID CENTER
BHADRACHALAM KHAMMAM TELANGANA -
507 111.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 33

F.No. N-11013/4702/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RASHEED MOHAMMOD ABDULA, Advocate
Sh. LATE MD JABBAR
PLOT NO.37 MADHURANAGAR COLONY PHASE
I NIZAMPET ~ VILLAGE QUTUBULLAPUR ~
MANDAL RANGAREDDI Distt. TELANGANA ~
500 090.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 34

F.No. N-11013/4703/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Smt TATA LALITHA, Advocate
Sh. NIMMAKAYALA PRASAD
4-1-86 KALYANAMANDAPAM ROAD
BHADRACHALAM KHAMMAM TELANGANA -
507 111.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 35

F.No. N-11013/4704/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.D. Satyanarayana, **Advocate**
Sh. D.VENKATESHWARLU
House No. 21-7-796 OPP HIGH COURT 6 GATE
CITY COLLEGE ROAD Hyderabad TELANGANA -
500 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 36

F.No. N-11013/4705/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KOMPALLY VENKATAIAH, **Advocate**
Sh. BHADRAIAH
Kompally Venkataiah S/o Bhadraiah H.No. 2-2-
78/1 Bestha Bazar Mahabubabad WARANGAL
RURAL Warangal Distt. Telangana -506 101.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 37

F.No. N-11013/4706/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BADAM RAMESH, Advocate
Sh. RAMALINGAM
House No. 2-2-88 AMAR NAGAR PEDDAPALLY
KARIMNAGAR Telangana -505 172.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 38

F.No. N-11013/4707/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Smt TIRUMALA ARADHANA, **Advocate**
Sh. MARUTHI CHAKRAVARTHY GOUD
PLOT No. 34 SHIVAPURI ENCLAVE
VIVEKANANDA NAGAR BODUPPAL GHATKESAR
MANDAL RANGAREDDI Telangana - 500 092.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 39

F.No. N-11013/4708/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Sudigali Venkata Narasaiah, **Advocate**
Sh. Veeraiah
H. No.1-2-32/2 Near Old Bus Stand YELLANDU
KHAMMAM TELANGANA - 507 123.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 40

F.No. N-11013/4709/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Nallapu Srinivasa Rao, **Advocate**
Sh. Nallapu Pitchaiah
H-No--37-18/11 (Plot No. 109) Defence Colony
Sainikpuri PO Secunderabad Distt.
RANGAREDDI TELANGANA - 500 094.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 41

F.No. N-11013/4710/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Hanmandlu karanji, **Advocate**
Sh. MASHNAPPA
H.NO.6-3-354/8/6 HINDI NAGAR
PANJAGUTTA NEAR SAI BABA TEMPLE
Hyderabad Telangana - 500 082.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 42

F.No. N-11013/4711/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.YATA BHASKAR, **Advocate**
Sh. LATE. Y. PENTIAIAH
H.NO. 12-29/6/11 PLOT NO 64 P
RAJSUKHNAGAR COLONY NAGARAM KEESARA
MANDAL MEDCHAL Telangana -500 083.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 43

F.No. N-11013/4712/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.REGU MALLESH, **Advocate**
Sh. Late. R. ILAIAH
H.NO. 2-36/1 YAMNAMPET VILLAGE
GHATKESAR MANDAL MEDCHAL TELANGANA
~ 501 301.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 44

F.No. N-11013/4713/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PRABHAKARA RAO TAMTAM, **Advocate**
Sh. Narayana Tamtam
3-137 Malikarjunanagar Opp Uppal Depot
Peerzadhiguda Village Medipally Medchal
Malkajgiri Distt. Telangana -500 039.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 45

F.No. N-11013/4714/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KOLIPAKA LAKSHMAN, Advocate
Sh. LATE K. LAKSHMINARAYANA
H.NO.8-373/5A PLOT NO 73 LIKHITHA
NILAYAM STREET NO 4 SAI BABA NAGAR
SUCHITRA Distt. MEDCHAL HYDERABAD
TELANGANA - 500 054.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 46

F.No. N-11013/4715/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RAJAVARAM NARAYANA SWAMY, Advocate
Sh. MANGAIAH
House No. 2-51/2 SUTHARI BAZAR NAIDUPETA
KHAMMAM RURAL KHAMMAM TELANGANA -
507 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 47

F.No. N-11013/4716/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SYED SHAKIR ALI, Advocate
Sh. SYED MUSTAFA QUADRI
H.NO.8-1-43/1/A/91 FLAT NO.301 BAFFLAH
AVENUE SATHYA COLONY SHAIKPET Distt.
HYDERABAD TELANGANA - 500 008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 48

F.No. N-11013/4717/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.AKULA SEKHAR BABU, **Advocate**
Sh. AKULA SIDDAIAH
House No. 2-140 CHERUVUMADHARAM
VILLAGE NELAKONDAPALLI MANDAL
KHAMMAM DISTRICT TELANGANA - 507 169.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 49

F.No. N-11013/4718/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KONDAPALLI SRINU, **Advocate**
Sh. KONDAPALLI VENKATAIAH
HNO 15-9-196/1 OPP DISTRICT COURT
KAVIRAJ NAGAR KHAMMAM TELANGANA -
507 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 50

F.No. N-11013/4719/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.VELAMATI SRININIVAS, **Advocate**
Sh. HARINADH BABU
H.NO-4-2-300.SATYADEV COMPLEX
SRINAGAR COLONY-2nd LINE ROTARY NAGAR
KHAMMAM TELANGANA - 507 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 51

F.No. N-11013/4720/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.CHANGALA VENKATARAMANA RAO, Advocate
Sh. CHANGALA RANGASWAMY
House No. 11-11-199/1/4/8/2
VIKALANGUALA COLONY ROAD RAMANA
GUTTA KHAMMAM URBAN KHAMMAM
Telangana - 507 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 52

F.No. N-11013/4721/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RAFI MD, Advocate
Sh. IQBAL
8-1-106 BK BAZAR Distt. KHAMMAM
Telangana ~ 507 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 53

F.No. N-11013/4722/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.CHUNCHULA MALLIKARJUN RAO, Advocate
Sh. VENKATA SWAMY
1-8-43 TRUNK ROAD Distt. KHAMMAM
Telangana - 507 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 54

F.No. N-11013/4723/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KANCHARLA VIJAYA KUMAR, **Advocate**
Sh. KANCHARLA THOMAS
1-3-72 SARADHI NAGAR Distt. KHAMMAM
Telangana ~ 507 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 55

F.No. N-11013/4724/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.NYALAKANTI NARAYANA, **Advocate**
Sh. NYALAKANTI MALLAIAH
2-1-69/8/2 LAXMAREDDY COLONY Uppal
Hyderbad Telangana - 500 039.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 56

F.No. N-11013/4725/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SRINIVAS, Advocate
Sh. SANJEEVA RAO
3-27/16 KONDAPUR VILLAGE & GRAM
PANCHAYAT GHATKESAR MANDAL MEDCHAL
TELANGANA- 501 301.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 57

F.No. N-11013/4726/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Jaideep Kumar Amritraj, **Advocate**
Sh. S Charles Amritraj
6-3-597/8 Anandnagar Khairatabad Hyderabad
Telangana ~ 500 004.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 58

F.No. N-11013/4727/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MADDINENI NAGESWARA RAO, Advocate
Sh. NARAYANA
1-14 CHINTHAGURTHY RAGHUNADHAPALEM
MANDAL Distt. KHAMMAM Telangana -
507318.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 59

F.No. N-11013/4728/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.EJJAGANI SREENIVASA RAO, Advocate
Sh. VENKATESWARLU
HNO.1-63 MUSALIMADUGU VILLAGE
MUSALIMADUGU VILLAGE AND POST WYRA
MANDAL KHAMMAM DIST TELANGANA- 507
165.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 60

F.No. N-11013/4729/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms V K D RAJESWARI, **Advocate**
Sh. VEMULA MALLIKARJUN RAO
10-2-58 MAMILLAGUDEM KHAMMAM DIST
TELANGANA- 507 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 61

F.No. N-11013/4730/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GUNDLA VENKATESWARLU, *Advocate*
Sh. RAMASWAMY
4-124 PATHARLAPADU VILL AND POST
CHINTHAKANI MANDAL KHAMMAM DIST
TELANGANA- 507 008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 62

F.No. N-11013/4731/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MANDA REDDAIAH, Advocate
Sh. NARAYANA
2-12, KUSUMANCHI KHAMMAM TELANGANA-
507159

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 63

F.No. N-11013/4732/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Bokka Sree Rama Krishna, **Advocate**
Sh. Lt.Sri.B.R.V.Satyanarayana
2-2-647/124, B_33, Central Excise Colony,
Bagh Amberpet, Nallakunta, Hyderabad
Telangana-500013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.10 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 64

F.No. N-11013/4733/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Legisetty Kumara Swamy, **Advocate**
Sh. Lt. L.Shankaraiah
T.R.T.No.2017, Vidyanagar, Hyderabad
Telangana-500044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 65

F.No. N-11013/4734/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GADIPELLI MAHESWARA RAO, *Advocate*
Sh. RAJEERU
H.NO.5-3-57, COOLI LINE, KOTHAGUDEM
BHADRADRI TELANGANA-507101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 66

F.No. N-11013/4735/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Vangala Venkata Srinivasa Rao, **Advocate**
Sh. Bhikshmaiah
H.No.6-1-325, V.D.O's Colony, Khammam City
Khammam Distt.Telangana-507001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 67

F.No. N-11013/4736/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Kongara Srinivas, **Advocate**
Sh. Lt.Kongara Kattaiah
1-9-485/54, 1st Floor, St No.5, Lalithanagar
Adikmet, Hyderabad, Telangana-500044

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 68

F.No. N-11013/4737/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Mallem Ravi Prasad, **Advocate**
Sh. Lt.M.R.K.Murthy
H.No.6-1-226, VDO's Colony, Khammam Town
& Distt. Telangana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 69

F.No. N-11013/4738/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Shaik Noorul Haq, **Advocate**
Sh. Lt.Shaik Jani Miya
H.No.8-4-48, mominan Street, Khammam City &
Urban Telangana-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 70

F.No. N-11013/4739/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Somasi Srinivas, **Advocate**
Sh. Venkatramaiah
18-154/4, Street No.1, Hanumanpet Malkajgiri,
Hyderabad AP-500047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 71

F.No. N-11013/4740/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Suneeta Punnani, **Advocate**
Sh. Dr.K.Srinivasa Rao
Plot No.326, Road, No.29, Vivekananda Nagar
Colony, Kukatpally Hyderabad Telangana-
500072

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 72

F.No. N-11013/4741/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KONDI PAVAN KUMAR, **Advocate**
Sh. KONDI VITTAL
1 1 26 57 58 IB ROAD, ARMOOR ARMOOR
VILLGE AND
MADNAL,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 73

F.No. N-11013/4742/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.VAKULABHARANAM VENKATESHWAR, Advocate
Sh. VENKATNARAYANA
1 2 58 SHASTRI NAGAR, ARMOOR ARMOOR
VILLAGE AND
MANDAL,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 74

F.No. N-11013/4743/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Somasi Srinivas, **Advocate**
Sh. Somasi Venkatramaiah
18.154.4 Street No.1 Hanumanpet Malkajgiri
Hyderabad,MEDCHAL,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 75

F.No. N-11013/4744/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GATADI ANAND, **Advocate**
Sh. GANGADHAR
H NO 1.11.28 ARMOOR
ARMOOR,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 76

F.No. N-11013/4745/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.AINARY ASHOK, **Advocate**
Sh. AINARY GANGARAM
H NO 7.99.2.2 VELPOOR
VELPOOR,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 77

F.No. N-11013/4746/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.DAVALA GOPI MOHAN, **Advocate**
Sh. DAVALA KISHAN RAO
PLOT NO.60 G2 ROAD NO 4 BALAJI NAGAR
COLONY PUPPALAGUDA RAJENDRA NAGAR
MANDAL NEAR PANCHAYATH
OFFICE,RANGAREDDI,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 78

F.No. N-11013/4747/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.P HARIVARDHAN, Advocate
Sh. POSHETTY
H.NO.3.2.16 Kamala Nehru Colony
ARMOOR,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 79

F.No. N-11013/4748/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.BOTLA JEEVAN, **Advocate**
Sh. BOTLA CHANDRAIAH
H.No.3.7.7 ARMOOR
ARMOOR,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 80

F.No. N-11013/4749/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GANTA SREERAM, Advocate
Sh. G Sanyasi Raju
D.402, ARK Homes,, Sarvan Nagar, Bollarum,
Secuderabad Hyderabad,MEDCHAL,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 81

F.No. N-11013/4750/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MOHAMMED ABDUL SALEEM, Advocate
Sh. MOHAMMED ABDUL KHAYUM
H NO 5 3 731 C1 NEAR BELAL MASJID VIDYA
NAGAR COLONY
KAMAREDDY,KAMAREDDY,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 82

F.No. N-11013/4751/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KUDURUPAKA PRAVEEN CHANDER, Advocate
Sh. K GANGADHAR
H.No.13.25 1 MORTHAD
MORTHAD,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 83

F.No. N-11013/4752/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.AVARI RAMESH, Advocate
Sh. A. BAJANNA
H.No.2.55 3 UPLOOR Village of KAMMARPALLY
Mandal, UPLOOR,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 84

F.No. N-11013/4753/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Mortha Srinivasa Rao, **Advocate**
Sh. SATYAM
71.2RT VIJAYANAGAR COLONY
,HYDERABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 85

F.No. N-11013/4754/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MAHAMMAD SAYEED SHAIK, **Advocate**
Sh. MAHMAD KHAMAR
12.11.967, WARASIGUDA SECUNDERABAD,
,HYDERABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 86

F.No. N-11013/4755/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MANO HAR CHIPPA, Advocate
Sh. MALLAIAH CHIPPA
6.1.90 Hanuman Basthi
Bellampalli,MANCHERIAL,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 87

F.No. N-11013/4756/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PADALA MEHAR RAJEEV REDDY, Advocate
Sh. GANGAREDDY
H.NO 1.170, MEHAR NILAYAM JANAKAPUR
ASIFABAD,KOMARAM BHEEM
ASIFABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 88

F.No. N-11013/4757/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Tatavarthy Amar Prakash, **Advocate**
Sh. T. Narayana Rao
13.10.100 New Gaddiannaram P And T Colony
Post,RANGAREDDI,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 89

F.No. N-11013/4758/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PRAVEEN KUMAR BEJJARAPU, **Advocate**
Sh. BHOOMAI AH
HNO 9.47 BHEEMARAM VILLAGE MEDIPALLY
MANDAL,Jagitial,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 90

F.No. N-11013/4759/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.GUNJALA SUDARSHAN, Advocate
Sh. LINGANNA
H.No.3.13.24 JEMMANJETTYGALLY
ARMOOR,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 91

F.No. N-11013/4760/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.K. RAM MOHAN, Advocate
Sh. K SHYAM SUNDER
16 1 24 A SAIDABAD COLONY
HYDERABAD, HYDERABAD, TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 92

F.No. N-11013/4761/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Raj Kumar Arora, **Advocate**
Sh. Bhagwan Dass
J.301 Aparna Cyber Commune J.301 Aparna
Cyber Commune, Nallagandla
Hyderabad,RANGAREDDI,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 93

F.No. N-11013/4762/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.SUNKARI JANARDHAN GOUD, *Advocate*
Sh. RAMA SATHIAH
FLAT NO 305 KALA SANNIDHI APTS NORTH
ROAD NO 10 SRK PURAM SA SAROOR NAGAR
HYDERABAD,RANGAREDDI,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 94

F.No. N-11013/4763/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.RUYYADI RAJESHWAR, *Advocate*
Sh. RAJANNA
H.No.4.75, SAVEL VILLAGE OF BALKONDA
MANDAL, ,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 95

F.No. N-11013/4764/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MADHEPALLY MOHAN, **Advocate**
Sh. POSHETTY
H.No.1.8.55 1 Colony Armour NTR Colony,
Armour armour,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 96

F.No. N-11013/4765/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PAPPULA RATNAKAR, Advocate
Sh. LALIAH
3.48 PERUVANCHA
KALLURU,KHAMMAM,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 97

F.No. N-11013/4766/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.C.L. JAGAN, Advocate
Sh. C.L. JAGAN
1.7.803, MOHAN NAGAR, RAM NAGAR,
MUSHEERABAD ,HYDERABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 98

F.No. N-11013/4767/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.M H VENKATA KRISHNA, *Advocate*
Sh. JAGGAIH
10.131.1, VENGALRAONAGAR.6
Ayyagaripeta VILLAGE SATHUPALLE
MANDAL,KHAMMAM,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 99

F.No. N-11013/4768/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.T.VINOD KUMAR, Advocate
Sh. Late.T.BABU RAO
43.173 HANUMAN NAGAR
MOULA.ALI,HYDERABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 100

F.No. N-11013/4769/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.ALAVALA YUGANDHAR RAO, **Advocate**
Sh. HARI PRASAD
HNO 14.3.73 7th LINE JAYANAGAR COLONY
BALLEPALLY 3rd DIVISION KHAMMAM TOWN
AND DISTRICT T S,KHAMMAM,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 101

F.No. N-11013/4770/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.MANUBOTHULA SATYANARAYANA, **Advocate**
Sh. manubothula kotilingam
4.7.16 gajularajam basthi
kothagudem,BHADRADRI,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 102

F.No. N-11013/4771/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.KHANDESH SANGEETHA, **Advocate**
Sh. D MOHAN
H.No.1.4.31 Zirayath Nagar,
Armoor,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 103

F.No. N-11013/4772/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Prabhakar Thummalapalli, **Advocate**
Sh. Lakshminarayana
Advocate, H.No. 1.8.67, Kakatiya Nagar,
Yellandu ,BHADRADRI,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 104

F.No. N-11013/4773/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.LINGA MURTHY KOLIPAKA, Advocate
Sh. RAJIAH
ADVOCATE, H.No. 2.4.139, JAGADAMBA
CENTER, YELLANDU ,BHADRADRI,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 105

F.No. N-11013/4774/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.ALETI GANGADHAR, Advocate
Sh. LINGANNA
H.No.7.81 3 Hasakothur Village of Kammarpally
Mandal, Hasakothur,NIZAMABAD,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 106

F.No. N-11013/4775/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.S Laxmi Narayana, **Advocate**
Sh. S Jagadishwar
Flat No 204 2nd Floor 6 3 666 A 204 Lumbini
Towers Panjagutta Behind Syndicate Bank
Hyderabad, HYDERABAD, TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 107

F.No. N-11013/4776/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.PALLAPOTHU KRISHNA RAO, Advocate
Sh. NARASIMHA RAO
H NO 1.934 A SRINAGAR OPP BUS DEPOT
Madhira,KHAMMAM,TELANGANA

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 108

F.No. N-11013/4777/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ved Swaroop Sharma, **Advocate**
Sh. Lt.Kailash Chand Sharma
H.No.21-2-119, Opp. Agra Hotel Charkaman,
Hyderabad Telangana-500002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 109

F.No. N-11013/4778/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Ms. Chandra Pati Shilpa, **Advocate**
Sh. Raja Bhujangam Rao
H.No.12-17/1-B, Goutaminagar Distt.Manchiad
Distt.Telangana-504208

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 110

F.No. N-11013/4779/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Shaik Bujji Saheb, **Advocate**
Sh. Umar Saheb
H.No.9-71, Gandhinagar Road No.3, Sathupalli
Town, Khammam Distt.Telangana-507303

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 111

F.No. N-11013/4780/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.P.C.Krishana Naik, **Advocate**
Sh. P.Chamlnpa Naik
H.No.10.5-4/1 Flat No.401 Dwaraka
Appartment South Lal Guda Taranaka Vijaya puri
Coleny Sceunderabad Hyderabad AP-500017

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 112

F.No. N-11013/4781/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Bayya Satyanarayana Murty, **Advocate**
Sh. B.Argeyya
H.No.9-6 Peerzadiguda (V) Near Uppal Bus
Depot.Sri Ram nagar Colony Ghatkesar Mandal
R.R.Distt. AP-500098

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 113

F.No. Lt.Mohammed Ghouse
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Muneer Hussain, **Advocate**
Sh. H.No.10-5-19/21, Flat No.202, A-Block
Major Residency, Masab Tank, Hyderabad
(Telegana State) AP-500028
885/2002 Dt.21.06.02

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Hyderabad for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY

BY SPEED POST

Sr.No. 114

F.No. N-11013/4783/2018-NC
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Notary Cell)

Room No. 439, 'A' Wing,
Shastri Bhavan, New Delhi-110001
Dated: the 25th Sep, 2018

To

Sh./Ms.Bodham Anil kumar, **Advocate**
Sh. B.Krishna
H.no.11-2-907/908, Habeeb Nagar Nampally
Hyderabad AP-500001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,



(Poonam Suri)
DEPUTY LEGAL ADVISER &
COMPETENT AUTHORITY